

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/480/CHE/2021 IN IBA/1045/2019 & IBA/1169/2019
NAME OF PETITIONER : B Parameshwara Udpa (RP)of M/s Easun Rerolle Ltd
NAME OF RESPONDENT :
SECTION : Sec 60(5) & 12 of IBC 2016 R/w Regulation 40C of IBBI

ORDER

The Applicant is represented by Mr. B. Dhanaraj, Advocate through video conferencing platform.

Heard. **Order reserved.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)